

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

239. C.P.(CAA)/57(MB)2023 IN C.A.(CAA)/280(MB)2022

IN THE MATTER OF

SMARTCHEM TECHNOLOGIES LIMITED

Sec. 230-232 of the Companies Act, 2013

Order Delivered on 12.12.2023

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since it is already past 4:30 p.m., the Court time is over. Hence the case is adjourned to **17.01.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham